

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC No. 20166/2015

GITA KUMARI

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS.

Respondent(s)

(Office report on default)

Date : 01/02/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
[IN CHAMBERS]

For Petitioner(s) Ms. Sandhya Tiwary, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner states that no
additional documents are required to be filed.

Registry to proceed further accordingly.

(RASHI GUPTA)
SR. P.A.

(MADHU NARULA)
COURT MASTER